

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 04  
137/241-242/PB/2020

**IN THE MATTER OF:**

Sujita Datta Bhaumik  
Vs

... Applicant/Petitioner

Team 1 Consulting Pvt Ltd. & Ors.

... Respondent

**Order under Section 241-242.**

**Order delivered on 07.01.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Manu Garg, Adv.

**ORDER**

On the withdrawal application filed by the Petitioner on the ground settlement has been arrived at between the parties on execution of Settlement Deed dated 18.11.2020 (Annexure 1), this CP-137/241-242/PB/2020 is hereby **dismissed as withdrawn** by **disposing of** CA-833/2020.

All other pending applications, if any, stand **disposed of**.

S/d-

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

S/d-

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**